

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 17th February, 2015
Time: AFTER THE ABOVE BENCH**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

SUPPLEMENTARY LIST

| S.No | Case No. | Parties | Counsel For Parties | Remark |
|--------------------|--|--|---|---------------|
| FOR HEARING | | | | |
| 1. | Original Application No.9/2014 & M.A.No.79/2014, M.A.No. 265/2014, & M.A.No. 501/2014. | Safal Bharat Guru Parampara Vs. State of Punjab & Ors. | Mr. Ajeya Bhardwaj, Adv. & Ms. Sangeeta Singh, Advs. For the Applicant. Mr. Ashok Aggarwal, A.G. Punjab, Mr. Jayant K. Sud, AAG, Punjab, Mr. Jaskirat Singh Sindhu, Addl. Adv. General, PB, Mr. Vishal Dabas, Adv., Mr. Sandeep Singh, Asst. Adv. General, PB , Advs. for R-1 to 5. Mr. V.V. Vardhan and Mr. A. Mauli Kumar Prasad, Advs. For R- 6 & 7. Ms. Manisha Badoni, Adv. & Mr. Sanjay Upadhyay, Adv. For R-10. | |

For order, cause list and other information please visit our website: www.greentribunal.gov.in